HDFC ERGO General Insurance Company Limited Policy Wordings

BHARAT SOOKSHMA UDYAM SURAKSHA POLICY **Accidental Damage**

This is an additional cover that extends the insurance cover that We give under the Bharat Sookshma Udyam Suraksha. We give these additional covers if You have applied to and paid premium for the covers and We have accepted to give covers to You.

Accidental Damage

In consideration of additional premium under this Add-on cover and notwithstanding to the contrary contained in the policy, it is hereby agreed that this policy is extended to cover direct physical loss or damage to the insured property due to accidental external means whilst situated in the insured premises subject to the terms, conditions and exclusions herein.

The liability under this cover shall not exceed the sum insured stated in the Policy Schedule. The below exclusions shall be applicable to this coverage in addition to the policy standard exclusions:

- Loss, destruction or damage to bullion or unset precious stones, any curios or works of art, manuscripts, plans, drawings, securities, obligations or documents of any kind, stamps, coins or paper money, cheques, books of accounts or other business books, computer system records, explosives.
- Loss or damage by spoilage resulting from the retardation or interruption or cessation of any process or operation caused by operation of any of the perils covered.
- Damage to belts, ropes, chains, rubber tyres, dies, moulds, blades, cutters, knives or exchangeable tools, engraved or impression cylinders or rolls, object made of glass, porcelain, ceramics, all operating media (e.g. lubricating oil, fuel, catalyst, refrigerant etc.) felts, endless conveyor belts or wires, sieves, fabrics, heat resisting and anticorrosive lining and parts of similar nature, packing material, parts not made of metal (except insulating material) and non-metallic lining or coating or metal parts.
- Loss or damage due to breakdown, electrical, electronic and/or mechanical derangement.
- Loss or damage due to termites, moths, insects, vennum, inherent vice, fumes, latent defect, fluctuations in atmospheric or climatic conditions, the action of light.
- Loss or damage due to collapse, settlement or bedding down, ground heave or cracking of structures or the removal or weakening of support to any insured property.
- Any loss or damage due to self-intentional destruction, and/or arising out of provocation by the Insured or its authorized representative.

Loss or damage due burglary and theft.

Special Condition

Excess: 5% of claim amount subject to minimum of Rs.10000/each and every claim.